

Promotion of Cocoa Plantation

3729. **SHRIMATI BASAVA RAJESWARI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal for promotion of Cocoa plantation alongwith the coconut as missed farming with the help of State Government of Kerala, Karnataka and Tamil Nadu,

(b) if so, the details thereof; and

(c) other effective steps taken to promote cocoa cultivation to earn foreign exchange?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). Cocoa is mostly grown as intercrop in coconut gardens. During Eighth Five Year Plan, it is proposed to promote scientific cultivation practices including plant protection, irrigation facilities and manuring to increase the productivity of the existing areas and to make adequate arrangements for procurement and processing of cocoa beans in the States of Kerala, Karnataka and Tamil Nadu. Further, to boost the export of cocoa and its products, a cash compensatory support @ 10% on export of cocoa beans, 12% on cocoa mass and 15% on export of cocoa butter and cocoa cake/powder is presently being allowed.

Bomb Blasts in Delhi

3730 / **SHRIMATI BASAVARAJESWARI**
SHRI P. NARSA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state

(a) the details of bomb blasts that took

place in Delhi during the month of August 1990 so far;

(b) the number of persons killed and injured in these bomb blasts; and

(c) the details of headway made in the investigations of the above cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) On the night of 14/15th August, 1990, a bomb blast occurred near C-4 Block, Keshavpuram, Delhi

(b) 5 persons were killed and 18 sustained injuries in the incident.

(c) The investigation of the case has not been completed

Adoption of Villages by Voluntary Organisations

3732 **SHRI P. NARSA REDDY:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether any scheme has been prepared for adoption of villages by voluntary organisations for their integrated development; and

(b) if so, the names of the voluntary organisations in Andhra Pradesh approved by Government, the villages adopted by them and the progress made by them so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No, Sir.

(b) Question does not arise